

HIGH COURT OF UTTARAKHAND AT NAINITAL

NOTIFICATION

DATED: NAINITAL: DEC.06, 2023

No.390/UHC/Admin.A-2/2023

Shri Narendra Dutt, Principal Secretary (Law)-cum-L.R, Government of Uttarakhand, Dehradun is repatriated, transferred and posted as District & Sessions Judge, Bageshwar, vice Shri Rajeev Kumar Khulbey.

This order will come into force after issuance of notification from the Government for the posting of Shri Rajeev Kumar Khulbey, District & Sessions Judge, Bageshwar as Principal Judge, Family Court, Dehradun and consequent upon his handing over charge from Bageshwar.

No.391/UHC/Admin.A-2/2023

Ms. Vijay Lakshmi Vihan, 2nd Additional District & Sessions Judge, Rishikesh, District Dehradun is transferred and posted as 2nd Additional District & Sessions Judge, Nainital, in the vacant Court.

This order will come into force with immediate effect.

Note:

- (A) Recommendation of the name of Shri Nitin Sharma, Principal Judge, Family Court, Dehradun is being sent to the State Government for his posting as Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun, vice Shri Narendra Dutt.
- (B) Recommendation of the Name of Shri Rajeev Kumar Khulbey, District & Sessions Judge, Bageshwar is being sent to the State Government for his posting as Principal Judge, Family Court, Dehradun, vice Shri Nitin Sharma.
- (C) Recommendation of the name of Ms. Neetu Joshi, Judge, Family Court-I, Rudrapur, District Udham Singh Nagar is being sent to the State Government for her posting as Presiding Officer, Labour Court, Kashipur, District Udham Singh Nagar.
- (D) Recommendation of the name of Ms. Shadab Bano, 2nd Additional District & Sessions Judge, Rudrapur, District Udham Singh Nagar is being sent to the State Government for her posting as Judge, Family Court-I, Rudrapur, District Udham Singh Nagar vice Ms. Neetu Joshi.

Above recommendations will come into force after issuance of respective notifications from the State Government and consequently on handing over charge of present assignments by the incumbent officers of respective stations (wherever applicable).

By Order of Hon'ble the Acting Chief Justice,

Sd/-

(Ashish Naithani)
Registrar General

Dated: Dec. 06, 2023

No.6745/UHC/Admin.A-2/Transf.-Posting/2023

Copy forwarded to:

1. P.P.S. of the Court with the request to place it before Hon'ble the Acting Chief Justice.
2. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
3. P.S. to Registrar General.
4. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
5. Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
6. Secretary (Personnel), Government of Uttarakhand, Dehradun for information.
7. All the District Judges of the District Judiciary for information.
8. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
9. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
10. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.

11. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
12. Legal Advisor to H.E. the Governor of Uttarakhand for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. All the Registrars of the Court for information.
22. OSD/CPC of the Court.
23. Secretary, HCLSC, Nainital.
24. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
25. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
26. Deputy Registrar (Accounts), High Court of Uttarakhand, Nainital for information.
27. Chief Treasury Officer, Bageshwar, Dehradun, Nainital and Udham Singh Nagar.
28. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
29. Guard File/ Assistant concerned.

**Assistant Registrar
Admin.A-2**